

## ASSAM ACT X OF 1950

## \*THE ASSAM APPROPRIATION ACT, 1950

[Published in the "Assam Gazette, Extraordinary", dated the 30th March 1950]

**An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1951**

Be it enacted by the Assam Legislative Assembly as follows:—

1. **Short title.**—This Act may be called the Assam Appropriation Act, 1950.

2. **Issue of Rs.15,52,94,300 out of the Consolidated Fund of the State of Assam for the year 1950-51.**—From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rs.15,52,94,300 towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

3. **Appropriation.**—The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1951.

## SCHEDULE

(1) Grant No.	(2) (Services and Purposes) Major Heads	(3) Sums not exceeding—		
		Voted by the Assembly Rs.	Charge on the Consoli- dated Fund Rs.	Total Rs.
1	Charges on account of Taxes on income other than Corporation Tax.	46,700	..	46,700
2	Charges on account of Land Revenue ..	30,68,200	12,800	30,81,000
3	Charges on account of Provincial Excise ..	8,00,600	2,700	8,03,300
4	Charges on account of Stamps .. ..	69,200	..	69,200
5	Charges on account of Forests .. ..	36,38,500	..	36,38,500
6	Charges on account of Registration ..	1,13,800	..	1,13,800
7	Charges on account of Motor Vehicles Taxation Act.	5,56,500	..	5,56,500
8	Charges on account of other Taxes and Duties	2,18,600	..	2,18,600
9	Charges on account of N. E. D. Works ..	23,69,900	..	23,69,900
	Charges on account of Interest on Debt and other obligations.	..	13,07,700	13,07,700
	Charges on account of Appropriation for Reduction or Avoidance of Debt,	..	3,15,800	3,15,800

\*For Statements of Objects and Reasons see "Assam Gazette, Extraordinary", dated 22nd March 1950, page 116.

## SCHEDULE

(1) Grant No.	(2) (Services and Purposes) Major Heads	Sums not exceeding—		
		Voted by the Assembly	Charge on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
10	Charges on account of General Administration.	61,15,200	6,07,100	67,22,300
11	Charges on account of Administration of Justice.	9,39,200	4,18,600	13,57,800
12	Charges on account of Jails .. ..	14,27,500	..	14,27,500
13	Charges on account of Police .. ..	78,33,200	..	78,33,200
14	Charges on account of Port and Pilotage .. ..	1,500	..	1,500
15	Charges on account of Scientific Department .. ..	13,000	..	13,000
16	Charges on account of Education .. ..	1,46,79,800	..	1,46,79,800
17	Charges on account of Medical .. ..	39,40,100	..	39,40,100
18	Charges on account of Public Health .. ..	21,50,900	..	21,50,900
19	Charges on account of Agriculture .. ..	52,86,300	..	52,86,300
20	Charges on account of Veterinary .. ..	4,88,200	..	4,88,200
21	Charges on account of Co-operation—			
	I.—Co-operative Societies .. ..	5,27,100	..	5,27,100
21A	II.—Rural development. . . .	5,02,100	..	5,02,100
22	Charges on account of Industries and Supplies—			
	I.—Sericulture and Weaving .. ..	5,09,800	..	5,09,800
22A	Charges on account of II.—Cottage Industries.	22,900	..	22,900
22B	Charges on account of III.—Fisheries .. ..	81,000	..	81,000
23	Charges on account of Miscellaneous Departments.	3,20,400	..	3,20,400
24	Charges on account of Civil Works .. ..	1,87,28,200	5,7000	1,87,85,200
25	Charges on account of Public Works Tools and Plants and Establishment.	25,28,500	..	25,28,500
26	Charges on account of other Revenue Expenditure connected with Electricity Scheme	50,800	..	50,800
27	Charges on account of Famine Relief .. ..	2,10,000	..	2,10,000
28	Charges on account of Superannuation Allowances and Pensions.	33,13,800	4,500	33,18,300
29	Charges on account of Stationary and Printing.	8,18,400	5,000	8,23,400
30	Charges on account of Miscellaneous Charges	1,12,22,100	15,68,00	1,27,90,100
31	Charges on account of Extraordinary Charges	1,16,100	..	1,16,100
33	Charges on account of Transfer to Revenue Reserve Fund.	35,00,000	..	35,00,000
33B	Charges on account of Prepartition Payments	15,000	..	15,000
34	Charges on account of Capital Outlay on Schemes of Agricultural Improvement and Research.	3,94,800	..	3,94,800
35	Charges on account of Capital Outlay on Industrial Development.	21,100	..	21,100
36	Charges on account of Capital Outlay on Nationalisation of Road Transport.	6,75,000	..	6,75,000
37	Charges on account of Capital Outlay on Scheme of State Trading.	100	..	100
38	Charges on account of Loans and Advances	2,58,68,000	..	2,58,68,000
	Charges on account of Debts raised in India	..	2,78,13,000	2,78,13,000
	Grand Total .. ..	12,31,82,100	3,21,12,200	15,52,94,300